

ANTARIKSH INDUSTRIES LIMITED

(CIN: L46411GJ1974PLC176953)

Registered Office: 5th Floor, 505, 3rd Eye Vision, Opp. Shivalik Plaza, Panjarapole, IIM Ahmedabad, Ahmedabad - 380015

Contact No.: +91 7219424588 | Email ID: antarikshindustrieslimited@gmail.com | Website: www.antarikshindustries.com

Open Offer for acquisition up to 6,31,785 fully paid-up equity shares having face value of ₹ 10 each representing 26.00% of Emerging Voting Share Capital of Antariksh Industries Limited ("Antariksh"/"Target Company") at a price of ₹ 86.00 per equity share from the public shareholders of the Target Company by Alpitkumar Pravinchandra Gor ("Acquirer") and Riddhi Infocom Solutions LLP ("PAC"), pursuant to and in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations, 2011").

This Post Offer Advertisement is issued by Mark Corporate Advisors Private Limited ("Manager to the Offer"), in respect of the Open Offer, on behalf of the Acquirer and the PAC, pursuant to and in compliance with Regulation 18 (12) of SEBI (SAST) Regulations, 2011. The Detailed Public Statement with respect to the Offer was made on Friday, July 03, 2026, in the following newspapers:

Publication	Language	Edition(s)
Business Standard	English	All Editions
Business Standard	Hindi	All Editions
Navshakti	Marathi	Mumbai Edition
Loksatta Jansatta	Gujarati	Ahmedabad Edition

1)	Name of the Target Company	:	Antariksh Industries Limited
2)	Name of the Acquirer and the PAC	:	Alpitkumar Pravinchandra Gor ("Acquirer") Riddhi Infocom Solutions LLP ("PAC")
3)	Name of the Manager to the Offer	:	Mark Corporate Advisors Private Limited
4)	Name of the Registrar to the Offer	:	Purva Sharegistry (India) Private Limited
5)	Offer Details:	:	
	a) Date of Opening of the Offer	:	Wednesday, September 02, 2026
	b) Date of Closure of the Offer	:	Wednesday, September 16, 2026
6)	Date of Completion of Payment of Consideration and communication of Rejection/Acceptance	:	Thursday, September 24, 2026

7) Details of Acquisition by the Acquirer and the PAC:

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1.	Offer Price (in ₹)	₹ 86.00 per Equity Share		₹ 86.00 per Equity Share	
7.2.	Aggregate number of Shares tendered	Up to 6,31,785 Equity Shares ⁽¹⁾		10,708	
7.3.	Aggregate number of Shares accepted	Up to 6,31,785 Equity Shares ⁽¹⁾		10,708	
7.4.	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹ 5,43,33,510 ⁽¹⁾⁽²⁾		₹ 9,20,888	
7.5.	Shareholding of the Acquirer and the PAC before Public Announcement • Number • % of Emerging Voting Share Capital	Nil Not Applicable		Nil Not Applicable	
7.6.	Shares acquired by way of Share Purchase Agreement ("SPA") • Number • % of Emerging Voting Share Capital	1,50,599 6.20%		1,50,599 6.20%	
7.7.	Shares Acquired by way of Open Offer • Number • % of Emerging Voting Share Capital	6,31,785 ⁽¹⁾ 26.00%		10,708 0.44%	
7.8.	Shares acquired after Detailed Public Statement ("DPS") • Number • Price Per Share • % of Emerging Voting Share Capital	Nil Not Applicable Not Applicable		Nil Not Applicable Not Applicable	
7.9.	Shares acquired through Preferential Issue • Number • % of Emerging Voting Share Capital	14,13,550 58.17%		14,13,550 58.17%	
7.10.	Post Offer Shareholding of the Acquirer and the PAC • Number • % of Emerging Voting Share Capital	21,95,934 90.37%		15,74,857 64.81%	
7.11.	Pre & Post offer Shareholding of the Public:	Pre-Offer	Post Offer	Pre-Offer	Post Offer
	• Number	54,341	2,34,006	54,341	43,633
	• % of Emerging Voting Share Capital	26.52%	9.63%	26.52%	1.79%

(1) Assuming full acceptance in the Open Offer.

(2) Excludes Brokerage and other charges.

8) The Acquirer and the PAC accepts full responsibility for the information contained in this Post Offer Advertisement and for the obligations under SEBI (SAST) Regulations, 2011.

9) A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and will be dispatched to the registered office of the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated August 20, 2026.

Issued by the Manager to the Offer



Mark Corporate Advisors Private Limited
CIN: U67190MH2008PTC181996
404/1, The Summit, Sant Janabai Road (Service Lane), Off W. E. Highway, Vile Parle (East), Mumbai- 400 057
Tel. No.: +91 22 2612 3207/08
Contact Person: Mr. Manish Gaur
E-Mail ID: openoffer@markcorporateadvisors.com
Investor Grievance Email ID: investorgrievance@markcorporateadvisors.com
SEBI Registration No.: INM000012128

For and on behalf of the Acquirer and the PAC:

For Riddhi Infocom Solutions LLP ("PAC")

Sd/-

Sd/-

Alpitkumar Pravinchandra Gor
("Acquirer")

Alpitkumar Pravinchandra Gor
Designated Partner
DIN:03041615

Place: Ahmedabad
Date: September 26, 2026